

Hence in current view matter of cost escalation does not arise.

(d) Government has established Blood Component Separation Units under scheme of modernization to ensure availability of plasma. National Blood Transfusion Council has provisioned blood component free of cost to Hemophilic in order to ensure affordability of plasma for hemophilic.

Unspent funds under NRHM

528. PROF. M.V. RAJEEV GOWDA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the funds allocated under the National Rural Health Mission (NRHM) have remain unspent with certain States;

(b) if so, the details of funds remaining unspent out of total allocation, State-wise;

(c) whether there is any plan to carry out auditing to ascertain why the funds allocated for use go unspent inspite of requirement; and

(d) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA) : (a) and (b) The details of funds released, expenditure reported by the State / UTs Governments and amount that remained unspent under the National Health Mission (earlier NRHM) during the two financial years (F.Y. 2012-13 and 2013-14) of 12th Plan, State-wise, are given in the Statement (*See* below). Complete information of F.Y 2014-15 is not available.

(c) and (d) Under the NRHM, a large number of activities like Janani Suraksha Yojna, Janani Shishu Suraksha Karyakram, Accredited Social Health Activist incentives, etc. are of continuous nature and some activities like infrastructure works spill over in next financial year. Hence, some unspent balance in the programme is not only inevitable but also desirable, as funds remaining unspent are available for the use of ongoing committed activities in the next financial year to ensure that there is no disruption in implementation of programme activities.

However, in order to minimize the unspent balance, release of subsequent installments is based on the extent of utilization of earlier funds released.

Apart from above, to minimize funds lying unspent with the States /UTs, the following monitoring mechanisms have been put in place by the Ministry:

- The Comptroller and Auditor General (CAG) on the request of Ministry has started conducting annual transaction audit of NHM,

- Annual Statutory Audits;
- Concurrent Audits;
- Review of performance and financial aspects by the Institute of Public Auditors of India (IPAI).
- Implementation of Public Financial Management System (PFMS) in NHM. PFMS is an application developed by the Office of Controller General of Accounts, Ministry of Finance.
- Submission of quarterly Financial Monitoring Reports by the States/UTs,
- Senior officers visit to the States /UTs for supportive supervision and financial review.
- Integrated monitoring visits by senior officials of the Ministry and National Health System Resource Centre.

Statement

Statewise Releases, State share credited, Expenditure reported & Unspent Balance under NHM for F.Ys. 2012-13 to 2013-14

(₹ in crore)

Sl. No.	States	Total (2012-13 to 2013-14)			
		Total Central Releases (2012-13 & 2013-14)	State share Credited (2012-13 & 2013-14)	Total Expenditure reported (2012-13 & 2013-14)	Unspent Balance (2012-13 & 2013-14)
1	2	3	4	5	(6)=(3+4)-5
1.	Andaman and Nicobar Islands	37.27	7.52	56.88	-12.09
2.	Andhra Pradesh	1797.35	732.54	2192.42	337.46
3.	Arunachal Pradesh	135.25	20.00	167.31	-12.06
4.	Assam	2003.93	284.00	2248.87	39.06
5.	Bihar	2508.86	762.48	3108.35	162.99
6.	Chandigarh	19.35	4.51	28.29	-4.44
7.	Chattisgarh	753.31	246.89	1345.80	-345.60
8.	Dadra and Nagar Haveli	15.37	3.37	17.59	1.15
9.	Daman and Diu	8.52	3.80	15.43	-3.11

1	2	3	4	5	(6)=(3+4)-5
10.	Delhi	210.07	87.17	267.98	29.26
11.	Goa	46.33	11.93	62.09	-3.83
12.	Gujarat	1631.33	523.32	1926.87	227.78
13.	Haryana	680.87	198.02	860.08	18.81
14.	Himachal Pradesh	329.56	70.06	444.16	-44.54
15.	Jammu and Kashmir	614.59	91.13	705.53	0.19
16.	Jharkhand	797.66	315.00	990.09	122.56
17.	Karnataka	1360.74	388.20	1715.46	33.48
18.	Kerala	892.90	349.74	1342.69	-100.04
19.	Lakshadweep	5.72	4.17	6.77	3.12
20.	Madhya Pradesh	1911.42	740.24	2906.50	-254.83
21.	Maharashtra	2737.77	802.14	3748.13	-208.22
22.	Manipur	117.11	46.33	145.44	18.00
23.	Meghalaya	237.24	27.05	179.67	84.62
24.	Mizoram	147.11	20.30	180.85	-13.43
25.	Nagaland	197.53	16.65	198.50	15.68
26.	Orissa	1179.45	445.39	1723.14	-98.29
27.	Pondicherry	34.50	9.86	47.62	-3.26
28.	Punjab	683.67	250.43	889.55	44.55
29.	Rajasthan	1865.45	555.64	2733.93	-312.85
30.	Sikkim	81.33	18.32	82.75	16.90
31.	Tamil Nadu	1966.15	607.98	2442.77	131.37
32.	Tripura	212.34	21.74	223.54	10.54
33.	Uttar Pradesh	5679.39	1748.13	6595.03	832.49
34.	Uttarakhand	433.72	78.66	513.84	-1.45
35.	West Bengal	1979.47	615.21	2469.23	125.46
36.	Telangana	0.00	0.00	0.00	0.00
TOTAL		33312.64	10107.91	42583.12	837.43

Note: 1. Unspent balances are computed against the funds released.

2. Release & Expenditure are inclusive of Kind Grants, hence provisional.